

safety requirements (first revision of IS : 7620)—(Under print) (ii) IS : 7064—1973 Specification for radiation protection in medical X-ray equipment operating at 10 kv to 400 kv. Besides this the Atomic Energy Regulatory Board has drafted a safety code for medical Diagnostic X-ray equipment and installations.

(c) Does not arise.

Steps Taken to Improve Conditions of India Seamen

2542. SHRI I. RAMA RAI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Government have taken any steps to improve the conditions of Indian Seamen after the Nanda Committee report ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) to (c) Yes. As per the recommendation of the Nanda Committee, a tripartite Committee to review the progress made in implementation of the recommendations of Nanda Committee report, has been constituted.

Among various steps that are being contemplated for alleviating the unemployment situation of Indian seamen, the question of allowing Indian seamen to get their registration kept in abeyance for a minimum period of 3 years to give them opportunity to seek employment on foreign

flag vessels on contract basis under non-Indian Articles of employment was considered in detail at various forums. This matter came up for detailed examination at the meeting of the Seamen's Employment Board, Bombay on 8.1.1984 and it was generally agreed that it would be a desirable step under the circumstances.

To start with, guidelines were prepared for selection of Indian registered seamen for employment on foreign flag vessels on contract basis. There are 7 agents who have been permitted to engage such seamen. So far 1149 registered seamen have been engaged on foreign flag vessels.

Diversion of Traffic to other Ports

2543. SHRI SRIBALLAV PANIGRAHI: Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether some major ports are working beyond capacity ;

(b) if so, the details thereof ;

(c) whether Government propose to divert part of the traffic to other ports ; and

(d) if so, the details regarding the scheme of Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b) The following Ports have reported that they have been working beyond their rated capacity in respect of certain cargoes during 1985-86 and 86-87 (upto Oct. '86). The details are shown below :—

Name of the Port	Cargo	% utilisation	
		(85-86)	(86-87) (upto Oct.)
Kandla	General Cargo	134.10	139.05
Bombay	General Cargo	125.90	133.24
New Mangalore	General Cargo	128.80	122.14
Tuticorin	Thermal Coal	102.90	108.64
Paradip	General Cargo	166.35	243.00
Haldia	POL	115.56	—